

**RAJASTHAN HIGH COURT**

No. 19/PI/2020/

Date - 30.05.2020

**CIRCULAR**

In view of prevailing situation, it is notified that Circulars No. 14/PI/2020 dated 14.04.2020 and No. 18/PI/2020 dated 17.05.2020 issued for Subordinate Courts/Special Courts/Tribunals shall continue to remain in force till 14.06.2020.

By Order

*30/5/20*  
REGISTRAR GENERAL

No. Gen/XV/42/2020/3341

Date – 30.05.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
2. Presiding Officers of all the Special Courts and Tribunals.
3. All the Bar Associations through the concerned District & Sessions Judges.
4. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

*30/5/20*  
REGISTRAR GENERAL